

ITEM NO.803

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1082/2021

AFJAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-03-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. Ranjan Nikhil Dharnidhar, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR

Ms. Aparna Bhat, AOR

UPON being mentioned, the Court made the following  
O R D E R

As prayed, list IA No. 57249 of 2024 on 05.04.2024.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)